

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 1511
TO BE ANSWERED ON 27.12.2017**

AGRARIAN CRISIS

1511. SHRI SIRAJUDDIN AJMAL:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government plans for separate allocation under the NITI Aayog to resolve the agrarian crisis of farmers in suicide/flood/draught/erosion prone regions in the country;
- (b) if so, the details thereof; and
- (c) the details of the funds allocated/being allocated by NITI Aayog in this respect during each of the last three years and the current year, State/UT and year-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR MINISTRY OF CHEMICALS & FERTILIZERS**

(RAO INDERJIT SINGH)

(a) & (b) The Government has already taken several initiatives to address the stress of the farmers. To address the risk involved in farming, Pradhan Mantri Fasal Bima Yojana (PMBY) was launched by the Ministry of Agriculture during 2016-17. The scheme provides risk cover against loss to crops caused by drought, flood and other natural calamities as well for area remained unsown due to drought etc. The relief to farmers is also provided for the damaged caused to their crops, livestock and other assets due to natural calamities like flood, drought, cyclone, earthquake, hailstorms, landslides, etc. under National Disaster Response Fund (NDRF) and State Disaster Response Fund (SDRF). The risk related to price is addressed by enhancing the Minimum Support Price of agriculture produce and establishing the e-National Agriculture Market (e-NAM) for better price realization to the farm produce. The Model Agriculture Produce and Livestock Produce (APLMC) Act, 2017 has been launched to create enabling environment for realizing higher price of agriculture produce to the farmers.

(c) The erstwhile Planning Commission (now NITI Aayog) implemented a Special Package for mitigation of drought effects in Bundelkhand Region of the Uttar Pradesh and Madhya Pradesh with an outlay of Rs.7466.00 crore for the period 2009 to 2016-17 against which Rs. 4980.62 crore was released to both the States till 31.03.2017. During 2014-15 to 2016-17, the releases made to both the States under this Special Package are given as under:

(Rs. Crore)

Year	Uttar Pradesh	Madhya Pradesh	Total
2014-15	383.11	0.00	383.11
2015-16	264.84	405.58	670.42
2016-17	80.00	215.00	295.00
Total	727.95	620.58	1348.53